

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA No. 182 & 183 of 2014 in  
DFR No. 621 of 2014**

**Dated : 25<sup>th</sup> April, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of**

**M/s Akron Indian Pvt. Ltd.**

**... Appellant(s)**

**Versus**

**Himachal Pradesh Electricity Regulatory  
Commission & Anr.**

**.... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Ajay Vaidya**

**ORDER**

**IA No. 182 & 183 of 2014  
(Delay in filing & refiling)**

Issue notice to the Respondents returnable on 08.05.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **08.05.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

ts/js